

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3652
ANSWERED ON:26.04.2012
SEVEN POINT ACTION PLAN
Vijayan Shri A.K.S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether in view of enhanced terror threat to travellers and increasing crimes in trains, the Railways had worked out a seven-point action plan to ensure safe and secure travelling for passengers;
- (b) if so, whether a high level meeting of State home secretaries, officials from Ministry of Home Affairs and Railways has decided to strengthen security in naxal affected areas; and
- (c) if so, the outcome of the said meeting and the details of the action taken in compliance to the said outcome to ensure safety and security in trains?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (c): Yes, Madam. A high level conference of Home Secretaries of various States, Officers from Ministry of Home Affairs, Intelligence Bureau, Government Railway Police and Railways was held at Railway Board to discuss the issues relating to Railway security including security of Railway passengers. The issue of strengthening security in left wing extremist affected areas was also discussed and a seven-point action plan was worked out.

Consequent to the discussions held in the said conference, a committee comprising Home Secretaries of Bihar, Tamil Nadu, Karnataka and Madhya Pradesh as members and Director General/ Railway Protection Force as coordinator examined the procedure of registration / transfer of cases pertaining to passenger offences and submitted their recommendation which has been forwarded to the Ministry of Home Affairs, Government of India with a request to issue appropriate direction to the State Governments.